

**Central Administrative Tribunal
Principal Bench**

OA No.347/2018

New Delhi, this the 6th day of March, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Jyoti Rana, Age 20 years,
D/o Manoj Rana,
Vikas Nagar, Murthal Road,
Sonipat, Haryana.

...Applicant

(By Advocate : Shri Yogesah Kumar Mahur)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
A-Wing, 5th Floor, Delhi Secretariat,
I.P. Estate, New Delhi.
2. Union of India,
Through its Secretary,
Ministry of Human Resource Development,
Shastri Bhawan, New Delhi.
3. Delhi Subordinate Services Selection Board
(DSSSB),
Through its Chairman,
FC-18, Karkardooma Institutional Area,
Delhi-92.
4. The Director of Education,
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat Building,
Civil Lines,
Delhi-110054.

5. Central Board of Secondary Education,
Through its Chairperson,
'Shiksha Kendra', 2, Community Centre,
Preet Vihar, New Delhi-110092.

...Respondents

(By Advocate : Ms. Esha Mazumdar)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

This OA is filed with a prayer to declare that the applicant is entitled to be considered for selection and appointment to the post of Assistant Teacher, Post Code 89/17 and to direct the respondents to accept the form of the applicant either in hard copy or online. Other consequential and ancillary reliefs are also prayed.

2. The respondents filed counter affidavit opposing the OA.

3. The OA has undergone several adjournments. With a view to determine the further steps to be taken in the matter, the learned counsel for the applicant was required on 20.02.2019, to ascertain the rank of the applicant in the competitive examination. However, the learned counsel submitted that inspite of his best efforts, he could not contact the applicant. Obviously, the

applicant may not have secured the rank which would get her into the fray.

4. We, therefore, dismiss the OA, on reporting no instructions.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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